

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 12.09.2022

Appeal No. 496 of 2021

Vipul Amratlal Doshi ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Vikas Bengani, Advocate for the Appellant.

Mr. Sumit Rai, Advocate with Mr. Abhiraj Arora and
Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

WITH
Appeal No. 518 of 2021

Vijay Mahavir Tibrewal ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Manoj Mishra, Advocate with Ms. Vaishnavi Mishra,
Advocate for the Appellant.

Mr. Sumit Rai, Advocate with Mr. Abhiraj Arora and
Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

WITH
Appeal No. 519 of 2021

Kavita Vijay Tibrewal ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Manoj Mishra, Advocate with Ms. Vaishnavi Mishra,
Advocate for the Appellant.

Mr. Sumit Rai, Advocate with Mr. Abhiraj Arora and
Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**WITH
Appeal No. 580 of 2021**

M/s Ram Bhopal Agarwal and Sons HUF ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Sumit Rai, Advocate with Mr. Abhiraj Arora and
Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**WITH
Appeal No. 658 of 2021**

Prismx Global Ventures Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Shantibhushan Nirmal, Advocate i/b Profess Law
Associates for the Appellant.

Mr. Sumit Rai, Advocate with Mr. Abhiraj Arora and
Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**AND
Misc. Application No. 74 of 2022
And
Misc. Application No. 75 of 2022
And
Misc. Application No. 442 of 2022
And
Appeal No. 87 of 2022**

Pradeep Natwarlal Dhanuka ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Sumit Rai, Advocate with Mr. Abhiraj Arora and Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**WITH
Appeal No. 131 of 2022**

Sapna Ramdas Jatwal ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Sumit Rai, Advocate with Mr. Abhiraj Arora and Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

**AND
Misc. Application No. 765 of 2022
And
Misc. Application No. 781 of 2022
And
Appeal No. 481 of 2022**

Girish Rajkumar Goel ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Sumit Rai, Advocate with Mr. Abhiraj Arora and Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

ORDER:

1. List on October 19, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

12.09.2022
PK